Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 172/2020 & IA 320/2020 in DFR No. 48/2020 (IA 172/2020 - For condonation of delay in filing the Appeal & IA 320/2020 - For leave to file Appeal)	Atria Rooftop LLP VS Karnataka Electricity Regulatory Commission & Anr.	48/2020 Dated 27/01/2020	25/02/2020		27/02/2020 Court - 1
2	IA 1977/2019 in DFR No. 2366/2019 (IA 1977/2019 - For condonation of delay in filing the Appeal)	Bihar State Power Holding Company Limited & Ors. VS Central Electricity Regulatory Commission & Ors.	2366/2019 Dated 01/11/2019	20/02/2020		27/02/2020 Court - 2
3	IA 185/2020 & IA 330/2020 in DFR No. 50/2020 (IA 185/2020 - For condonation of delay in filing the Appeal & IA 330/2020 - For leave to file Appeal)	Fourth Partner Energy Private Limited VS Karnataka Electricity Regulatory Commission & Anr.	50/2020 Dated 29/01/2020	26/02/2020		27/02/2020 Court - 1

4	IA 326/2020 & IA 166/2020 in DFR No. 46/2020 (IA 326/2020 - For leave to file Appeal & IA 166/2020 - For condonation of delay in filing the Appeal)	Amplus Energy Solutions Private Limited & Anr. VS Karnataka Electricity Regulatory Commission & Ors.	Dated	26/02/2020	27/02/2020 Court - 1
5	IA 327/2020 in DFR No. 47/2020 (IA 327/2020 - For leave to file Appeal)	Cleanmax Enviro Energy Solutions Private Limited VS Karnataka Electricity Regulatory Commission & Anr.	47/2020 Dated 27/01/2020	26/02/2020	27/02/2020 Court - 1